NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 02/(MAH)/2018

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.01.2018

NAME OF THE PARTIES:

State Bank of India

V/s.

Videocon Telecommunications Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.

NAME

DESIGNATION

SIGNATURE

Vipul Garda, Advocate
Ly for Respondent

2. ANIMESH BISHT SALONI KAPADIA SURBHI PAREEKH

ilby CYRIL AMARCHAND MANGALDAS

APPLICANT

Splapadia

ORDER

CP No. 01/I&BP/NCLT/MB/MAH/2018

Counsel for the Petitioner is present. Counsel for the Corporate Debtor also present.

At request of the parties, list this matter for hearing on 24.01.2018.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)